

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 127

IA(I.B.C)/ 2886 (CH)2023, IA(I.B.C)/ 983 (CH)2023, IA(I.B.C)/ 22 (CH)2024,

IA(I.B.C)/ 295 (CH)2021, IA(I.B.C)/ 803(CH) 2024, IA No. 364/2024

C.P. (IB)/19(CH)2019

(Admitted)

IN THE MATTER OF:-

A.O Smith India Water Products Pvt. Ltd.

...Petitioner

Versus

Dawar International Electronics Pvt. Ltd.

...Respondent

Under Section: 9, IBC 2016, 60(5), 66(1) and 19(2)

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 20.05.2024.

Tanvi
09.04.2024

Sd/-
Court Officer